

IMPORTANT DATES

Last date of abstract submission : 28th April 2019
Confirmation of abstract : 02nd May 2019
Last date of registration : 06th May 2019
Submission of full paper : 10th May 2019

PUBLICATION

Selected papers will be published in ISSN Journal and will be distributed after the conference.

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Presents

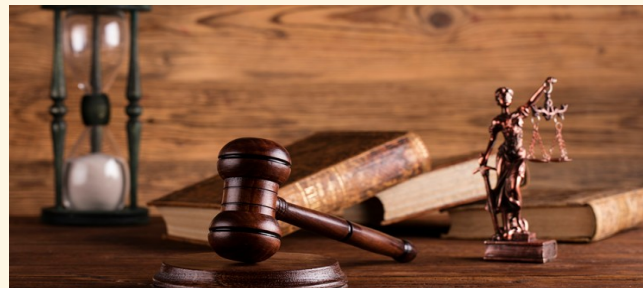
samarth anveshan

Search of Legal Excellence

National Conference on
**WOMEN IN
CONTEMPORARY SOCIETY**

On
Saturday, 18th May 2019

Venue:
RAMAIAH INSTITUTE OF
LEGAL STUDIES
BANGALORE



REGISTRATION FORM

Name: _____

Designation: _____

Institution: _____

Address: _____

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CONTACT US

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ABOUT M S RAMAIAH FOUNDATION

M S RAMAIAH FOUNDATION (MSRF) is a trust under which Institutions of higher education are dedicated to the cause of business, management and legal education. The foundation is a charitable trust that has the avowed objective of providing exemplary services in all of its offerings. M. S. Ramaiah Foundation was separately conceived and established by Dr. M R Pattabiram with the same set of core values and principles imbibed from his beloved father Sri. M. S. Ramaiah.

Dr. M. R. Pattabiram, has over 35 years of rich academic experience and has nurtured the Engineering, Medical, Pharmacy, Management and Law Colleges. He has developed Institutions under MSRF on a firm foundation, based on value driven academic inputs, thrust on Individual, Social and Professional Behavior, Discipline, Culture and Value Added Courses to augment curricular inputs.

M S Ramaiah Group of Institutions :-

- ❖ Ramaiah Institute of Management Studies / Sciences – RIMS
- ❖ Ramaiah Institute of Business Studies/ Sciences – RIBS
- ❖ Ramaiah Institute of Legal Studies – RILS
- ❖ Ramaiah International Finishing School – RIFS

ABOUT RAMAIAH INSTITUTE OF LEGAL STUDIES

Ramaiah Institution of Legal Studies (RILS) – A unit under MS Ramaiah Foundation is a prestigious Law college in Bangalore under the visionary of Dr. M R Pattabhiram. It focuses on value based holistic education and is affiliated to Karnataka State Law University, approved by Government of Karnataka and by Bar Council of India, New Delhi.

The institute is committed to mould the students into competent global Legal professionals who will have the caliber to face the global competition and emerge as leaders. RILS is equipped with good academic resources, infrastructure and modern pedagogy which makes the students as the excellent over-all performer.

ABOUT THE CONFERENCE

Women's rights are the rights and the entitlements claimed for women and girls worldwide, and formed the basis for the women's rights movement in the nineteenth century and feminist movement during the 20th century. In some countries, these rights are institutionalized or supported by law, local custom, and behaviour, whereas in others they are ignored and suppressed.

Although women have made clear that they have the ability to perform with the same skill and success in every endeavour engaged in by men, the issue of sex discrimination still holds many back. Today, sex discrimination has been the dominant issue for women commonly associated with notions of women's rights which include the right : to bodily integrity and autonomy, to be free from sexual violence, to vote, to hold public office, to enter into legal contracts, to have equal rights in family matters, to work, to fair wages or equal pay, to have reproductive rights, to own property, to education.

Hence, with this viewpoint Ramaiah Institute of Legal Studies invites a comprehensive research paper from the Students, Academicians, Advocates, Sociologists, Political Researchers et al to present their opinion and research works on the theme : “ *Women in contemporary society* ”

SUB THEMES :-

- Women and Constitutional Rights
- Women and Employment
- Women and Property
- Women and Politics
- Women and Education
- Women and Worklife Balance
- Women and Religion
- Women and Economic Empowerment
- Women and Values in Society
- Women and Surrogacy
- Women and crime
- Women Entrepreneurship and Financial Support Sector
- Women and Agriculture
- Women and Media and Press

SUBMISSION GUIDELINES

The abstract shall not exceed 300 words. It should include the following :

- ❖ Title of the paper
- ❖ Keywords
- ❖ Name of the author(s)
- ❖ Designation
- ❖ Name of the institution
- ❖ Contact details

The abstracts shall be sent on or before 28th April 2019 to events@rilsbangalore.in

The confirmation for the selection of the abstract will be communicated on 2nd May 2019.

FULL PAPER

1. The length of full paper including tables, diagrams, illustrations, references, etc. shall not be less than 3000 words and shall not exceed 8000 words.
2. The paper should be typed in Times New Roman 12-point font with 1.5 line spacing. The Foot notes shall be typed in Times New Roman 10-point font with 1 line spacing.
3. A uniform method of citation should be adopted.
4. The full paper should be submitted in soft copy and shall be sent to events@rilsbangalore.in on or before 10th May 2019.

REGISTRATION FEES

Student :-300 INR
Student Co-authorship:- 600 INR
Research Scholars:- 500 INR
Academicians / Professionals:- 750 INR

DETAILS OF PAYMENT

Through NEFT / RTGS /Online Transfer
Ramaiah Institute of Legal Studies
A/C No: 33420200000380
IFSC Code: BARB0NEWBEL
Branch: New BELRoad
Through DD: Ramaiah Institute of Legal Studies,
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